

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.63/7/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2020

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phoenix  
Trust FY 14-9)  
V/s.  
Doshion Pvt. Ltd.

Section: Section 7 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Shashwat Shukla appeared for Corporate Debtor.

No one appeared for the Financial Creditor.

Matter to appear for further consideration on 16.09.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 17th day of August, 2020

PC

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)